

19
Gajendra Vrs. UOI

O.A. No. 932 of 2010

Order dated: 27.06.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

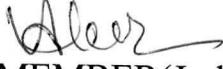
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Mr. J.M.Patnaik, Ld. Counsel for the applicant, by filing
M.A. NO. 428/13 has prayed for withdrawal of this O.A. with liberty to
file a better application. Prayer is allowed.

O.A. is disposed of being withdrawn. Liberty is given to
the applicant to file a better O.A., if so advised.

Mr. P.R.J.Dash, Ld. Additional Central Govt. Standing
Counsel, is present and heard.


MEMBER(Admn.)


MEMBER(Judl.)

RK